

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011354/2022	TRILOCHAN SATAPATHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /58 /2022 () //
2	BLAPL/0011355/2022	RABI GOUDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	GUNUPUR /170 /2019 () //
3	BLAPL/0011356/2022	RAJESH SWAIN VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	NEMALO /115 /2020 () //
4	BLAPL/0011357/2022	PYARI MOHAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	TALCHER TOWN /841 /2022 () //
5	BLAPL/0011358/2022	SOMANATH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BARKOTE /479 /2022 () //
6	BLAPL/0011359/2022	KANHU CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BETNOTI /217 /2022 () //
7	BLAPL/0011360/2022	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /429 /2022 () //
8	BLAPL/0011361/2022	SANTISILA WADEKA VS STATE OF ODISHA	MANORANJAN PADHY VS	DASMANTAPUR /64 /2017 () //
9	BLAPL/0011362/2022	PATHRAJ BADNAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /67 /2017 () //
10	BLAPL/0011363/2022	KAIN HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE MAHILA /114 /2022 () //
11	BLAPL/0011364/2022	SUSAMA NAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //

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12	BLAPL/0011365/2022	RUBEN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /114 /2022 () //
13	BLAPL/0011366/2022	HARISH CHANDRA MOHANTA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BAISINGA /183 /2022 () //
14	BLAPL/0011367/2022	DEEP ROY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHAULIAGANJA /25 /2020 () //
15	BLAPL/0011368/2022	BABULA MUDULI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	POTTANGI /26 /2020 () //
16	BLAPL/0011369/2022	BANAMBAR PARIDA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
17	BLAPL/0011370/2022	ARUN PARICHHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMUNIGAM /78 /2022 () //
18	BLAPL/0011371/2022	BIKRAM NAIK @ KALU NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /142 /2022 () //
19	BLAPL/0011372/2022	MITHUN DISIRI @ DISHRI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /114 /2022 () //
20	BLAPL/0011373/2022	SURESH KASYAP VS STATE OF ODISHA	OM SWARUP VS	MOHANA /167 /2020 () //
21	BLAPL/0011374/2022	BASANTI DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /59 /2010 () //
22	BLAPL/0011375/2022	JAYASEN PADHI VS STATE OF ODISHA	DEVASHIS PANDA VS	PURUSHOTTAMPUR /314 /2022 () //
23	BLAPL/0011376/2022	SIMANCHAL PATRA	ANUGRAHA NARAYAN SAMANTARAY	HINJILI (CHATRAPUR) /91 /2020

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		VS	VS	()
24	BLAPL/0011377/2022	STATE OF ODISHA PRAKASH @ P.KESHU READY	SUBHALAXMI DEVI	// NAYAPALLI P.S. /22 /2022
		VS	VS	()
25	BLAPL/0011378/2022	STATE OF ODISHA MUNA @ RANJAN NAYAK	DEVASHIS PANDA	// GOP /125 /2022
		VS	VS	()
26	BLAPL/0011379/2022	STATE OF ODISHA BAIGA HO	KULDEEP MOHANTY	// / /0
		VS	VS	()
27	BLAPL/0011380/2022	STATE OF ODISHA RAJESH KUMAR SAHOO	HRUDANANDA MOHAPATRA	// / /0
		VS	VS	()
28	BLAPL/0011381/2022	STATE OF ODISHA PURANDAR KUMBHAR	BHOJARAJ SETH	// DEOGAON /133 /2022
		VS	VS	()
29	BLAPL/0011382/2022	STATE OF ODISHA SUBIR BENYA	SANTOSH CHANDRA ATABUDHI	// EOW,BHUBANESWAR /19 /2022
		VS	VS	()
30	BLAPL/0011383/2022	STATE OF ODISHA KAILASH KUMAR SAH	NARESH CHANRA JENA	// / /0
		VS	VS	()
31	BLAPL/0011384/2022	STATE OF ODISHA AKASH KUMAR NAIK	SIDHANT DWIBEDI	// BHASMA /236 /2022
		VS	VS	()
32	BLAPL/0011385/2022	STATE OF ODISHA RAJIB LOCHAN DAS @ MILU	SIDHANT DWIBEDI	// BHASMA /236 /2022
		VS	VS	()
33	BLAPL/0011386/2022	STATE OF ODISHA PRASANT KUMAR DAS @ BABLU	SIDHANT DWIBEDI	// BHASMA /236 /2022
		VS	VS	()
34	BLAPL/0011387/2022	STATE OF ODISHA MANOJ KUMAR DHAL	SIDHANT DWIBEDI	// BHASMA /236 /2022
		VS	VS	()

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35	BLAPL/0011388/2022	STATE OF ODISHA SOBHAN KUMAR HOTA VS	SIDHANT DWIBEDI VS	// BHASMA /236 /2022 ()
36	BLAPL/0011389/2022	STATE OF ODISHA SILU @ SANJAY SWAIN VS	PANCHANAN PANIGRAHI VS	// RASOL /136 /2022 ()
37	BLAPL/0011390/2022	STATE OF ODISHA SILU @ SANJAY SWAIN VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /108 /2022 ()
38	BLAPL/0011391/2022	STATE OF ODISHA SILU @ SANJAY SWAIN VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /103 /2022 ()
39	BLAPL/0011392/2022	STATE OF ODISHA SALAPU KHARA VS	GAGAN BIHARI SINGH VS	// NABARANGAPUR TOWN /196 /2020 ()
40	BLAPL/0011393/2022	STATE OF ODISHA BIBHU RAJHANS VS	RAJJEET ROY VS	// SAMBALPUR SADAR /24 /2020 ()
41	BLAPL/0011394/2022	STATE OF ODISHA SURAJ MAHANANDIA @ BULLET VS	BHARAT BHUSAN ROURAY VS	// RAJGANGPUR /417 /2022 ()
42	BLAPL/0011395/2022	STATE OF ODISHA SANSARI SAHOO VS	RABI NARAYAN MOHANTY VS	// KHANDAGIRI P.S. /458 /2022 ()
43	BLAPL/0011396/2022	STATE OF ODISHA RATAN PANDAKA VS	GAGAN BIHARI SINGH VS	// NABARANGAPUR TOWN /196 /2020 ()
44	BLAPL/0011397/2022	STATE OF ODISHA MUNA @ NARAYAN PATRA VS	ANANTA NARAYAN PATTANAYAK VS	// SUBALAYA /70 /2020 ()
45	CMAPL/0000626/2022	STATE OF ODISHA SESHADEV SAHU VS	SANJIB MOHANTY VS	// () //

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46	CMAPL/0000627/2022	SARBESWAR NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
47	CMAPL/0000628/2022	TRIPATI MISHRA VS STATE OF ODISHA	adv. VS	// 0 //
48	CMAPL/0000629/2022	MINA NISHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
49	CMAPL/0000630/2022	SATYANARAYAN ROUT VS BHAWANIPATNA MOSQUE	ADV. VS	// 0 //
50	CMAPL/0000631/2022	RUDRA RANJAN JENA VS SECRETARY ,BOARD OF SECONDARY EDUCATION	ADV. VS	// 0 //
51	CMP/0001142/2022	MD.ANWAR VS MD.MASOOD AKRAM	RAJIV KUMAR MAHANTA VS	// 0 //
52	CMP/0001143/2022	ASHOK KUMAR SHARMA VS ODISHA STATE	S.S.RAO VS	// 0 //
53	CMP/0001144/2022	PRASANT PARIDA VS TRILOCHAN BISWAL	KSHIRODA KUMAR ROUT VS	// 0 //
54	CMP/0001145/2022	SATYANARAYAN TARAI VS SAILABALA PANDA	BIREN SANKAR TRIPATHY VS	// 0 //
55	CMP/0001146/2022	CHHOTRAI MAJHI VS SUREN MUNDA	SUKANTA KUMAR NAYAK VS	// 0 //
56	CONTC/0006933/2022	RAJ KISHORE BEHERA VS JYOTI RANJAN MISHRA,DIRECTOR, ELEMENTARY EDU.	TRILOCHAN NANDA VS	// 0 //
57	CONTC/0006934/2022	MURALIDHAR NAIK	PRAVASH CHANDRA MAHAPATRA	//

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		VS	VS	0
		SATYABRATA SAHU, REV.AND DISASTER MANAGEMENT DEPT.		//
58	CONTC/0006935/2022	SANTOSH KUMAR MUDULI	MANAS RANJAN PRADHAN	//
		VS	VS	0
		KRUSHNA CHANDRA NAYAK		//
59	CONTC/0006936/2022	NAGENDRA KUMAR ARUK	MANAS RANJAN PRADHAN	//
		VS	VS	0
		KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK		//
60	CONTC/0006937/2022	KSHEEROD KUMAR MUND	ADV.	//
		VS	VS	0
		VIR VIKRAM YADAV		//
61	CONTC/0006938/2022	MD.AKHTAR	adv.	//
		VS	VS	0
		AJOY KUMAR BEHERA		//
62	CONTC/0006939/2022	SUKADEV SWAIN	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
		BHABANI SHANKAR CHAYANI		//
63	CONTC/0006940/2022	MAMATA NAYAK @ RAJASHREE SAHOO	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		ABHILASH ACHARYA		//
64	CONTC/0006941/2022	MAMATA NAYAK @ RAJASHREE SAHOO	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		ABHILASHACHARYA, B.M. ,L.I.C. OF INDIA		//
65	CONTC/0006942/2022	SESHADEV SANABADA	ADV	//
		VS	VS	0
		LAXMAN APAT, O.A.S.		//
66	CONTC/0006943/2022	BIJAY KUMAR SAMAL	ADV	//
		VS	VS	0
		A. SWATHY S, IAS		//
67	CONTC/0006944/2022	OM SWARUP		//
		VS	VS	0
		BISHNUPADA SETHI		//
68	CONTC/0006945/2022	ANJAN KUMAR DEY	ADV	//
		VS	VS	0

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		SURESH CHANDRA MOHAPATRA, I.A.S.		//
69	CONTC/0006946/2022	AJAYA KUMAR SETHY	GHANASHYAM MUDULI	//
		VS	VS	0
		D.K.TRIPATHY, PRINCIPAL		//
70	CONTC/0006947/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
71	CONTC/0006948/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
72	CONTC/0006949/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
73	CONTC/0006950/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
74	CONTC/0006951/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
75	CONTC/0006952/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
76	CONTC/0006953/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
77	CONTC/0006954/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
78	CONTC/0006955/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//
79	CONTC/0006956/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR	BHUBANESWAR DASH	//
		VS	VS	0
		SUSANTA SUTAR, TAHASILDAR		//

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80	CONTC/0006957/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR VS SUSANTA SUTAR, TAHASILDAR	BHUBANESWAR DASH VS	// 0 //
81	CONTC/0006958/2022	M/S DHAMARA ENERGY PVT. LTD.,BBSR VS SUSANTA SUTAR, TAHASILDAR	BHUBANESWAR DASH VS	// 0 //
82	CONTC/0006959/2022	JAYARAM ROUT VS AMULYA PRADHAN, DEO	ADV VS	// 0 //
83	CONTC/0006960/2022	SUNANDA BHATTA VS SAROJ KUMAR SETHI, COLLECTOR-CUM-DM	ACHYUTANANDA PATTANAİK VS	// 0 //
84	CONTC/0006961/2022	NARMADA VIHAR WELFARE SOCIETY, CUTTACK VS PRINCIPAL SECY.,H AND UD DEPT.	DWARİKA PRASAD MOHANTY VS	// 0 //
85	CONTC/0006962/2022	BHİSMARAJ PRADHAN VS ASWATHY S.,IAS	ADV VS	// 0 //
86	CONTC/0006963/2022	ABHİMANYU PRADHAN VS ASWATHY S.,IAS	ADV VS	// 0 //
87	CONTC/0006964/2022	PRAVAT KUMAR SİNHA VS ASWATY S.,IAS	ADV VS	// 0 //
88	CONTC/0006965/2022	MURALİDHAR DAS VS ASWATHY S.,IAS	ADV VS	// 0 //
89	CONTC/0006966/2022	PADMA CHARAN PRADHAN VS ASWATHY S.,IAS	ADV VS	// 0 //
90	CONTC/0006967/2022	SUBHENDU KUMAR MAHAPATRA VS RAJ KUMAR SHARMA, IAS	ADV VS	// 0 //
91	CONTC/0006968/2022	ALBINA KERKETTA	ADV	//

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		VS	VS	()
92	CONTR/0000072/2022	RAJ KUMAR SHARMA PRATAP KUMAR SAHU	KABITA PATRA	// / /0
		VS	VS	()
93	CRLA/0001020/2022	STATE OF ODISHA UDIT SINGH	SOURA CHANDRA MOHAPATRA	// BIRMITRAPUR /32 /2018
		VS	VS	()
94	CRLA/0001021/2022	STATE OF ODISHA BASANT KUMAR SETHI	DEBASNAN DAS	// AUL /145 /2016
		VS	VS	()
95	CRLA/0001022/2022	STATE OF ODISHA ANITA SINGH	SOURA CHANDRA MOHAPATRA	// BIRMITRAPUR /32 /2018
		VS	VS	()
96	CRLA/0001023/2022	STATE OF ODISHA BALAKRUSHNA MAHAPATRA @ KABULI	DEVASHIS PANDA	// THUAMUL RAMPUR /130 /2018
		VS	VS	()
97	CRLA/0001024/2022	STATE OF ODISHA NAMITA @ BHABANI PARIDA	ABHISHEK DASH	// BALASORE VIGILANCE /5 /2010
		VS	VS	()
98	CRLA/0001025/2022	STATE OF ODISHA(VIG.) ARTA @ ARTATRANA SETHI	BHARAT BHUSAN ROUTRAY	// CHHENDIPADA /37 /2018
		VS	VS	()
99	CRLA/0001026/2022	STATE OF ODISHA NAGESH @ NAGESWAR DAS	BHARAT BHUSAN ROUTRAY	// AMBABHONA /59 /2018
		VS	VS	()
100	CRLMA/0000314/2022	STATE OF ODISHA PADMALOCHAN NAYAK@PADMANAV NAYAK	ADV.	// KHANTAPADA /3 /2014
		VS	VS	()
101	CRLMA/0000315/2022	STATE OF ODISHA INTERLINK PVT. LTD.	ADV.	// / /0
		VS	VS	()
102	CRLMA/0000316/2022	REPUBLIC OF INDIA. SOUBHAGYA KUMAR SWAIN	DEBASIS PANIGRAHI	// PURI TOWN /220 /2013
		VS	VS	()

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103	CRLMA/0000317/2022	STATE OF ODISHA JATTADHARI SAMANTARAY VS	MRITUNJAY BANERJEE VS	// PURI SADAR /271 /2022 ()
104	CRLMA/0000318/2022	STATE OF ODISHA SHNEHALATA DASH VS	adv. VS	// PANIKOILI /326 /2021 ()
105	CRLMA/0000319/2022	STATE OF ODISHA DEBI PR.BINDHANI VS	ADV. VS	// / /0 ()
106	CRLMA/0000320/2022	STATE OF ODISHA MINA @ SUVENDU KU.DAS VS	ADV. VS	// / /0 ()
107	CRLMC/0003505/2022	STATE OF ODISHA AYUSH BEHERA VS	S.S.RAY 2 VS	// THELKOLOI PS /252 /2022 ()
108	CRLMC/0003506/2022	STATE OF ODISHA KUNA@ASHOK MALLICK VS	PRIYA RANJAN SINGH VS	// JAGATSINGPUR /555 /2021 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur) Spl/0000181/2021
109	CRLMC/0003507/2022	STATE OF ODISHA RAMESH KUMAR BISWAL VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /4 /2006 ()
110	CRLMC/0003508/2022	STATE OF ODISHA MALLIK SHAMIM ARAFAT VS	ANIL KUMAR DAS VS	// KHANDAGIRI P.S. /111 /2020 ()
111	CRLMC/0003509/2022	STATE OF ODISHA BAPUJI BHANJA@DILIP VS	BALARAM NAYAK VS	// CHOUWAR /282 /2020 ()
112	CRLMC/0003510/2022	STATE OF ODISHA TAPAN KUMAR GHOSH VS	BHABANI SHANKAR DAS PARIDA VS	// / /0 ()
113	CRLMC/0003511/2022	STATE OF ODISHA ANUP KUMAR SATPATHY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// KHARABEL NAGAR P.S. /356 /2022 () //

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114	CRLMC/0003512/2022	SK.IMRAN@SADAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /370 /2022 JMFC, JATNI(Khordha) GR/0000642/2022
115	CRLMC/0003513/2022	DEBASIS PATTAYAT@DIPU VS STATE OF ODISHA	PULLIN MARTHA VS	JATNI P.S. /371 /2022 JMFC, JATNI(Khordha) GR/0000643/2022
116	CRLMC/0003514/2022	SUBHRAJYOTI MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /54 /2021 () //
117	CRLMC/0003515/2022	BANK OF BARODA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	/ /0 () //
118	CRLMC/0003516/2022	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	/392 /2015 () //
119	CRLMC/0003517/2022	BASUDEV SETHI @ SAGAR VS STATE OF ODISHA	EKTA AGRAWALA VS	JALESWAR /382 /2022 () //
120	CRLMC/0003518/2022	BISWAJIT SEN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALICHANDRAPUR /185 /2017 () //
121	CRLMC/0003519/2022	AJITSAHU @ AJIT KUMAR SAHU VS STATE OF ODISHA	CHHABI BEHERA VS	R.UDAYAGIRI /80 /2018 () //
122	CRLMC/0003520/2022	MUSI MALLIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	RAJNAGAR /450 /2021 () //
123	CRLMC/0003521/2022	MANOJ KUMAR MOHAPATRA @ MANOJ MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /9 /2009 () //
124	CRLMC/0003522/2022	BAIJAYANTI ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAGATSINGPUR /611 /2021 () //
125	CRLMC/0003523/2022	DHIRAJ KUMASRT SAHOO @ DHANU	RAMAKANTA PRADHAN	LALBAG /139 /2021

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003524/2022	HARASIT NAYAK	MANAS KUMAR CHAND	BALLIGUDA /184 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003525/2022	RAIMANI @ RAIMAT MARANDI	PRAVASH CHANDRA JENA	KAPTIPADA /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0002352/2022	BENUDHAR BHOLA	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0002353/2022	RAVI KIRAN MAHAPATRA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		SIGMA DASH		//
130	CRLMP/0002354/2022	JUDHISTIR BIDIKA	NISHIKANTA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0002355/2022	KHAGENDRA SETHI	BALARAM NAYAK	/ /0
		VS	VS	()
		ANNAPURNA SETHI		//
132	CRLMP/0002356/2022	DAMODAR PARIDA	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0002357/2022	SAMEER KUMAR GANTAYAT	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0002358/2022	RANJITA SINGH	SRI OM SWARUP	/ /0
		VS	VS	()
		THE DEPUTY COMMISSONER OF POLICE,BBSR		//
135	CRLMP/0002359/2022	BISWAJIT SWAIN	BISWARANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0002360/2022	SWARNALATA PAHI	ACHYUTANANDA PATTNAIK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0002361/2022	STATE OF ODISHA BIJAY KUMAR PATRI VS	CHANDRAKANTA PRADHAN VS	// / /0 ()
138	CRLMP/0002362/2022	STATE OF ODISHA BALARAM MOHAPATRA VS	PRANAB RANJAN CHHATOI VS	// / /0 ()
139	CRLMP/0002363/2022	STATE OF ODISHA NARAYAN BARIK VS	PRAVASH CHANDRA JENA VS	// / /0 ()
140	CRLMP/0002364/2022	GITANJALI BARIK ABHAYA KUMAR MOHANTY VS	GOPAL KRUSHNA MOHANTY VS	// / /0 ()
141	CRLREV/0000543/2022	ADYA RASHMI MOHANTY PRIYAM SAHU VS	JAGABANDHU SAHU VS	// KHAPRAKHOL /97 /2022 ()
142	CRLREV/0000544/2022	STATE OF ODISHA PRIYAM SAHU VS	JAGABANDHU SAHU VS	// DEOGAON /88 /2022 ()
143	CRLREV/0000545/2022	STATE OF ODISHA PRIYAM SAHU VS	JAGABANDHU SAHU VS	// DEOGAON /133 /2022 ()
144	CRLREV/0000546/2022	STATE OF ODISHA PRIYAM SAHU VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /194 /2022 ()
145	CRLREV/0000547/2022	STATE OF ODISHA PRIYAM SAHU VS	JAGABANDHU SAHU VS	// TUSRA /102 /2022 ()
146	CRLREV/0000548/2022	STATE OF ODISHA ASHOK KUMAR DASH VS	BISWANATH PATNAIK VS	// / /0 ()
147	ITA/0000091/2022	SURENDRA KUMAR DAS M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR VS	SIDHARTHA RAY VS	// / /0 ()
		ASST. COMMISSIONER OF INCOME TAX, CIRCLE 1(2),BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ITA/0000092/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR VS ASST. COMMISSIONER OF INCOME TAX, CIRCLE 1(2), BBSR	SIDHARTHA RAY VS	// 0
149	MACA/0000619/2022	KASTURI MOHANTY VS DEBENDRANATH KAR	KAPILA CHARAN NAYAK VS	// 0
150	MACA/0000620/2022	ORIENTAL INSURANCE CO. LTD. VS GOPINATH DAS	PRASANTA KUMAR MAHALI VS	// 0
151	MACA/0000621/2022	ALOIS SORENG VS IGNESIS KERKETA	SEVATI SOREN VS	// 0
152	MACA/0000622/2022	PRAMILA SAHOO VS MAHD.SARAF RAJA	SUJATA JENA VS	// 0
153	MACA/0000623/2022	RATIKANTA JENA VS DEBASISH BHUTIA	ANANGA KUMAR OTTA VS	// 0
154	RSA/0000307/2022	SUBASH CHANDRA DAS VS RAMESH CHANDRA DAS	DINESH KUMAR PATRA VS	// 0
155	RSA/0000308/2022	DHADESWAR PRADHAN VS BAUNA PRADHAN	RANJAN KUMAR ROUT VS	// 0
156	RVWPET/0000316/2022	EXECUTIVE ENGINEER, CENTRAL ELECTRICAL DIVISION, KALASOR VS GANESH SANTRA	PRADIP KALASOR VS	// 0
157	RVWPET/0000317/2022	PURNA CH.CHHOTARAY VS STATE OF ORISSA	BISSWARANJAN DAS VS	// 0
158	TRP(C)/0000441/2022	DIPTIMAYEE SETHY VS CHANDAN KUMAR SETHY	BIJAYA KUMAR MOHANTY VS	// 0
159	TRP(C)/0000442/2022	RASHMITA BISWAL @ DAS	SUDEEP KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	TRP(C)/0000443/2022	DHULESWAR SAHOO CHANDNI @ CHANDINI KHATOON	MD. GOLAM MADANI	//
		VS	VS	0
161	TRP(C)/0000444/2022	AMIRUL @ MD. AMIRUL AMIN KHAN JINUMAYEE SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
162	TRPCRL/0000102/2022	UMAKANTA SAHOO DIPTIMAYEE SETHY	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
163	WA/0001504/2022	CHANDAN KUMAR SETHY MIHIR KUMAR SENAPATI	J.P.CHOWDHURY	//
		VS	VS	0
164	WA/0001505/2022	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
165	WA/0001506/2022	SK. BABULU SAROJINI PATTJOSHI	SATYABADI MANTRY	//
		VS	VS	0
166	WA/0001507/2022	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
167	WA/0001508/2022	LOKANATH BEHERA STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
168	WA/0001509/2022	BIPIN BIHARI SAMAL STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	0
169	WA/0001510/2022	SUMANTA KUMAR DHAR CHAIRMAN,LIFE INSURANCE CORP OF INDIA,MUMBAI	PRAVASH RANJAN BARIK	//
		VS	VS	0
170	WA/0001511/2022	PRABHAKAR MOHAPATRA MANAMOHAN KAHALSINGH	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001512/2022	STATE OF ORISSA JAYARAM NAYAK VS	SOMANATH SATAPATHY VS	// // 0
172	WP(C)/0030655/2022	STATE OF ODISHA JOGESWAR DHARUA VS	SURENDRA KUMAR GARTIA VS	// // 0
173	WP(C)/0030656/2022	COLLECTOR, SUBARNAPUR CHITTARANJAN BAIRIGANJAN VS	DEBENDRA NATH MISRA VS	// // 0
174	WP(C)/0030657/2022	UNION OF INDIA KALU SWAIN VS	SOMADARSAN MOHANTY VS	// // 0
175	WP(C)/0030658/2022	STATE OF ODISHA RUPALI SAHOO VS	SABYASACHI MISHRA VS	// // 0
176	WP(C)/0030659/2022	STATE OF ODISHA BANAMALI MOHANTY VS	AUROVINDA MOHANTY VS	// // 0
177	WP(C)/0030660/2022	STATE OF ODISHA BIRANCHI DAS VS	SABYASACHI MISHRA VS	// // 0
178	WP(C)/0030661/2022	STATE OF ODISHA RAI CHANDRA MALIK VS	RAJJEET ROY VS	// // 0
179	WP(C)/0030662/2022	STATE OF ODISHA JAYANANDA BAG VS	LAXMI KANTA MOHANTY VS	// // 0
180	WP(C)/0030663/2022	STATE OF ODISHA SUDESTNA NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
181	WP(C)/0030664/2022	STATE OF ODISHA NETRANANDA NAIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0030665/2022	BHUBANESWAR INDUSTRIAL WORKERS UNION, BBRATIK DASH VS STATE OF ODISHA	VS	// 0 //
183	WP(C)/0030666/2022	JAYASRI MALLA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
184	WP(C)/0030667/2022	NAGESWAR RAO KINTALA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
185	WP(C)/0030668/2022	ASHISH KUMAR ROUT VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
186	WP(C)/0030669/2022	DHRUBA CHARAN KAR VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
187	WP(C)/0030670/2022	BELA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
188	WP(C)/0030671/2022	RAJU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
189	WP(C)/0030672/2022	KHAGESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
190	WP(C)/0030673/2022	PRADEEP NANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
191	WP(C)/0030674/2022	DEBENDRA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
192	WP(C)/0030675/2022	RASMILATA MALLIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
193	WP(C)/0030676/2022	UPENDRA BHOI	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0030677/2022	DHANMATI MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0030678/2022	SUBASINI RANA	MUKUNDA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0030679/2022	DURBA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0030680/2022	YOUTISH KUMAR NAYAK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0030681/2022	DARASINGH TANDI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0030682/2022	AMRESH BEHERA	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0030683/2022	JIREN MUNDA	MUKUNDA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0030684/2022	KISHOR PADHAN @ KISHORE CHANDRA PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0030685/2022	KHAGESWAR PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0030686/2022	ABHAYA KUMAR BHATTA	PARTHASARATHEE PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0030687/2022	JAYAKRUSHNA JENA	JYOTIRMAY GUPTA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0030688/2022	STATE OF ODISHA SARAT CHANDRA JENA VS	NIRANJAN PANDA VS	// // ()
206	WP(C)/0030689/2022	STATE OF ODISHA PRIYADARSHINI CHOUDHURY VS	NIRANJAN SINGH (1) VS	// // ()
207	WP(C)/0030690/2022	STATE OF ODISHA KUSHA PANIGRAHI VS	CHANDRA SEKHAR PANDA VS	// // ()
208	WP(C)/0030691/2022	STATE OF ODISHA BIBHUTI BHUSAN BISWAL VS	BIBEKANANDA BHUYAN VS	// // ()
209	WP(C)/0030692/2022	STATE OF ODISHA BABULI BEHERA VS	SHIVSANKAR MOHANTY VS	// // ()
210	WP(C)/0030693/2022	THE UNION OF INDIA B.K.D. INFRASTRUCTURE PVT. LTD. VS	PRABODHA CHANDRA NAYAK VS	// // ()
211	WP(C)/0030694/2022	STATE OF ODISHA M/S. MAA BIRAJA COLD STORAGE (PARTNERSHIP FIRM) VS	NARENDRA KUMAR SAMAL VS	// // ()
212	WP(C)/0030695/2022	STATE OF ODISHA B.K.D. INFRASTRUCTURE PVT. LTD. VS	PRABODHA CHANDRA NAYAK VS	// // ()
213	WP(C)/0030696/2022	STATE OF ODISHA GOBINDA BEHERA VS	NARENDRA PRASAD RATH VS	// // ()
214	WP(C)/0030697/2022	THE COLLECTOR, GANJAM REBATI BARIK VS	BRAJA MOHAN SARANGI VS	// // ()
215	WP(C)/0030698/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA RAVI JAISWAL VS	BRAJA MOHAN SARANGI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)0030699/2022	SANTOSH MAJHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
217	WP(C)0030700/2022	RENUBALA NAYAK VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
218	WP(C)0030701/2022	BINITA PANI VS SATYAJIT PANI	DAYANANDA MOHAPATRA VS	// 0 //
219	WP(C)0030702/2022	PURNA CHANDRA PAIKARAY VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
220	WP(C)0030703/2022	SANTOSH MAJHI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
221	WP(C)0030704/2022	PRABHAT SINGH VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
222	WP(C)0030705/2022	RAMA CHANDRA SATAPATHY VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
223	WP(C)0030706/2022	AKSHYA KUMAR PRADHAN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
224	WP(C)0030707/2022	MANAS RANJAN PATTANAYAK VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// 0 //
225	WP(C)0030708/2022	KIRAN KUMAR KARIA VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
226	WP(C)0030709/2022	TIKAN SAHU VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
227	WP(C)0030710/2022	NIRANJAN SAHOO	CHANDAN SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0030711/2022	UNION OF INDIA CHITRASEN BISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
229	WP(C)/0030712/2022	R.T.O., CHANDIKHOLE LAXMIDHAR SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
230	WP(C)/0030713/2022	STATE OF ORISSA KIRAN KUMAR KARIA	BRAJA MOHAN SARANGI	//
		VS	VS	0
231	WP(C)/0030714/2022	R.T.O., JHARSUGUDA SURENDRA KUMAR DASH	NIRANJAN NAYAK	//
		VS	VS	0
232	WP(C)/0030715/2022	STATE OF ORISSA SUCHITRA JENA	AUROBINDA SAHOO	//
		VS	VS	0
233	WP(C)/0030716/2022	STATE OF ODISHA KAILASH CHANDRA RATH	ANIL KUMAR DAS	//
		VS	VS	0
234	WP(C)/0030717/2022	STATE OF ODISHA MAHENDRA KUMAR BISWAL	NIRANJAN NAYAK	//
		VS	VS	0
235	WP(C)/0030718/2022	STATE OF ORISSA NARAYAN SAHU	AJAYA KUMAR MOHARANA	//
		VS	VS	0
236	WP(C)/0030719/2022	STATE OF ODISHA PRAMOD KUMAR BAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
237	WP(C)/0030720/2022	R.T.O., DHENKANAL BHAGABAN JUJHARSINGH	NIRANJAN NAYAK	//
		VS	VS	0
238	WP(C)/0030721/2022	STATE OF ORISSA BIPLAB SAMANTRAY	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030722/2022	R.T.O., BARBIL JAGABANDHU MAHAT VS TAHASILDAR, KANTABANJI	SATYA NARAYAN MISHRA 4 VS	// // 0 //
240	WP(C)/0030723/2022	BIPLAB SAMANTRAY VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
241	WP(C)/0030724/2022	PRAMOD KUMAR SWAIN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
242	WP(C)/0030725/2022	BIPLAB SAMANTRAY VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
243	WP(C)/0030726/2022	SUDARSHAN PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
244	WP(C)/0030727/2022	BRAJA KISHORE DAS VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
245	WP(C)/0030728/2022	RANJANA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
246	WP(C)/0030729/2022	KABITA MANJARI PRADHAN VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
247	WP(C)/0030730/2022	SARAT KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
248	WP(C)/0030731/2022	JUGAL KISHORE SAHOO VS UCO BANK	SIDHARTH SHANKAR PADHY VS	// 0 //
249	WP(C)/0030732/2022	MIR RAHEMAT ALLI VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0030733/2022	MAMINA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
251	WP(C)/0030734/2022	BINOD KUMAR CHHUALSINGH VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
252	WP(C)/0030735/2022	SARAT CHANDRA SAHOO VS STATE OF ODISHA	UDIT NARAYAN JENA VS	// 0 //
253	WP(C)/0030736/2022	PATHANI AGRASINGH VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
254	WP(C)/0030737/2022	DINABANDHU SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
255	WP(C)/0030738/2022	OKILA BANZARA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
256	WP(C)/0030739/2022	SUDARSAN SAHOO VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
257	WP(C)/0030740/2022	DISHA PRATYASHA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BASUDEV PUJARI VS	// 0 //
258	WP(C)/0030741/2022	RAMESH CHANDRA JENA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
259	WP(C)/0030742/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
260	WP(C)/0030743/2022	RAGHURAM SAHU VS NAC, GOPALPUR, GANJAM	AMIT PRASAD BOSE VS	// 0 //
261	WP(C)/0030744/2022	SURESH KUMAR PANI	NIRANJAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0030745/2022	ARUN KUMAR PANIGRAHI	PRAVASH CH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0030746/2022	MILI MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030747/2022	KUMUDINI DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030748/2022	SIBARAM PATRA	SUDARSAN BEHERA	//
		VS	VS	0
		TPCODL, BBSR		//
266	WP(C)/0030749/2022	DEEPAK ANTHONY NAYAK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030750/2022	DEEPAK KUMAR BISOI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030751/2022	SAROJ NATH DAS	ARIJEET MISHRA	//
		VS	VS	0
		THE MANAGING DIRECTOR, ODISHA MINING CORP.LTD.,		//
269	WP(C)/0030752/2022	SANGRAM KUMAR PADHAN	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030753/2022	REGIONAL COLLEGE OF MANAGEMENT, RCMT CAMPUS	PARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030754/2022	NABAKISHORE JENA	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030755/2022	ARABINDA PRADHAN	ASWINI KUMAR KARMI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030756/2022	STATE OF ODISHA KAILASH CHANDRA MALLICK VS	MANORANJAN MISHRA VS	// // ()
274	WP(C)/0030757/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, FOREST AND ENVIRONMENT DEPT. RUDRA PRASAD PRADHAN VS	BHAGABAN BEHERA VS	// // ()
275	WP(C)/0030758/2022	STATE OF ODISHA SOUMYA RANJAN BISWAL VS	ASWINI KUMAR KARMI VS	// // ()
276	WP(C)/0030759/2022	STATE OF ODISHA SUDHANSU SEKHAR BANTHA VS	ASWINI KUMAR KARMI VS	// // ()
277	WP(C)/0030760/2022	STATE OF ODISHA SUBHASANKETA AMLANA MOHANTY VS	ASWINI KUMAR KARMI VS	// // ()
278	WP(C)/0030761/2022	STATE OF ODISHA MARADANA VENKATA NAIDU VS	MANORANJAN MISHRA VS	// // ()
279	WP(C)/0030762/2022	GM, EAST COAST RAILWAY, BBSR GOBINDA CHANDRA SWAIN VS	ASWINI KUMAR KARMI VS	// // ()
280	WP(C)/0030763/2022	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	ASWINI KUMAR KARMI VS	// // ()
281	WP(C)/0030764/2022	STATE OF ORISSA SABITRI BEHERA VS	MANOJ KUMAR MOHANTY-2 VS	// // ()
282	WP(C)/0030765/2022	STATE OF ODISHA RAJAT NARAYAN BEHERA VS	ASWINI KUMAR KARMI VS	// // ()
283	WP(C)/0030766/2022	STATE OF ODISHA PRAVAT KUMAR MISHRA VS	ANIMA KUMARI DEI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030767/2022	PRADIP KUMAR MISHRA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
285	WP(C)/0030768/2022	BASUDEV DAS VS UNION OF INDIA	AVIJIT PAL VS	// 0 //
286	WP(C)/0030769/2022	LAXMIDHAR BARIK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
287	WP(C)/0030770/2022	DELEEP KUMAR UTLA VS STATE OF ODISHA	KAILASH CHANDRA KANUNGO VS	// 0 //
288	WP(C)/0030771/2022	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
289	WP(C)/0030772/2022	SIDDHARTH NATH SHARMA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
290	WP(C)/0030773/2022	DEEPAK KUMAR SETHI VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
291	WP(C)/0030774/2022	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
292	WP(C)/0030775/2022	SMRUTI RANJAN BARA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	WP(C)/0030776/2022	RAJKISHORE SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
294	WP(C)/0030777/2022	DEVI PRASAD MAHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	WP(C)/0030778/2022	CHANDAN BIDHAR	ASWINI KUMAR KARMI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030779/2022	AMBUJA KUMAR BEHERA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030780/2022	DINAKRISHNA JOSHI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030781/2022	SANTOSH KUMAR RAY	BADRINARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030782/2022	BASANTI NAYAK	DEBASISH PATNAIK	//
		VS	VS	0
		THE TRANSPORT COMMNR, LOKSEBA BHAWAN, BBSR		//
300	WP(C)/0030783/2022	MANAS CH. SAMAL	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030784/2022	BINAPANI PRUSTY	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030785/2022	ANANDA JENA	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030786/2022	GIRISH KUMAR NANDA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030787/2022	BIKRAM KISHORE NAYAK	GAUTAM MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030788/2022	M/S GLOBAL CONSTRUCTION, JAGATSINGHPUR	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		CHIEF MANAGER CUM AO, UNION BANK OF INDIA, CUTTACK		//
306	WP(C)/0030789/2022	H.SATYANARAYAN	P.V.BALAKRISHNA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0030790/2022	STATE OF ODISHA MAGUNI CHARAN BALASHRAMA PRIMARY SCHOOLALIT KUMAR MAHARANA VS	VS	// // 0
308	WP(C)/0030791/2022	STATE OF ODISHA MAHESWAR SETHY VS	G. S. NAMTOAR VS	// // 0
309	WP(C)/0030792/2022	STATE OF ODISHA JAYANTI PRIYADARSHINI VS	KSHIRODA KUMAR ROUT VS	// // 0
310	WP(C)/0030793/2022	JAYANTI MOHANTY SARBESWAR MISHRA VS	G. S. NAMTOAR VS	// // 0
311	WP(C)/0030794/2022	STATE OF ODISHA JAGABANDHU MAHANTA VS	G. S. NAMTOAR VS	// // 0
312	WP(C)/0030795/2022	STATE OF ODISHA SUJATA BHOLA VS	D.P.JENA VS	// // 0
313	WP(C)/0030796/2022	STATE OF ODISHA SAROJ KUMAR SAHOO VS	NIRANJAN PANDA VS	// // 0
314	WP(C)/0030797/2022	STATE OF ODISHA RAJKISHORE BEHERA VS	SAROJ RANJAN SUBUDHI VS	// // 0
315	WP(C)/0030798/2022	THE COLLECTOR AND DISTRICT MAGISTRATE , ANGUL RANJAN DEHURY VS	NIRANJAN PANDA VS	// // 0
316	WP(C)/0030799/2022	STATE OF ODISHA GOVERNING BODY OF BATA BABA SANKRIT COLLEGE, BATA VS	MEHENDRA KUMAR SAHOO VS	// // 0
317	WP(C)/0030800/2022	PRINCIPAL SECRETARY HIGHER EDUCATION DEPARTMENT SAKTIPRASANNA SAHOO VS	KULADA NANDA DAS VS	// // 0
		PRINCIPAL SECY, HOME DEPT., GOVT. OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0030801/2022	MATAJEE DAS VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
319	WP(C)/0030802/2022	PURUSHOTAM DAS VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
320	WP(C)/0030803/2022	HAREKRUSHNA PANI VS SECY. HIGHER EDUCATION, ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
321	WP(C)/0030804/2022	FAKIR CHARAN NANDA VS STATE OF ODISHA	BICITRA NARAYAN SATAPATHY VS	// 0 //
322	WP(C)/0030805/2022	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
323	WP(C)/0030806/2022	SUBASH CHANDRA RANASINGH VS REGIONAL TRANSPORT OFFICER BBSR-2	BRAJA MOHAN SARANGI VS	// 0 //
324	WP(C)/0030807/2022	DHIRENDRA MALIK VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
325	WP(C)/0030808/2022	BAISHNABA SETHI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
326	WP(C)/0030809/2022	PARSURAM SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
327	WP(C)/0030810/2022	DEBARAJ TRIPATHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
328	WP(C)/0030811/2022	CHANDRA SEKHAR PADHI @ PAHAD @ PAHADI VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
329	WP(C)/0030812/2022	MANASA RANJAN MISHRA	RAMAKANTA SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
330	WP(C)/0030813/2022	SATYA RANJAN SETHY	RAMAKANTA SARANGI	//
		VS	VS	0
		LIFE INSURANCE CORPORATION OF INDIA		//
331	WP(C)/0030814/2022	ANANTA CHARAN PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, BBSR		//
332	WP(C)/0030815/2022	SUBIMAL DINDA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030816/2022	G.GOVINDA RAO	SWAPNA KUMAR OJHA	//
		VS	VS	0
		DIRECTOR GENERAL (IPS) RPF, NEW DELHI		//
334	WP(C)/0030817/2022	SANJUKTA PANDA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030818/2022	UPENDRA KUMAR JENA	SARAT CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030819/2022	SANJUKTA PANDA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0030820/2022	MAMINA KAR @ KRISHNA KAR	OMKAR DEVDAS	//
		VS	VS	0
		CUTTACK MUNICIPAL CORPORATION		//
338	WP(C)/0030821/2022	KASHINATH HIGHER SECONDARY SCHOOL	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER, EPFO		//
339	WP(C)/0030822/2022	UDHAB CHARAN LENKA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030823/2022	ASHALATA NAYAK	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0030824/2022	THE PRINCIPAL SECRETARY, PANCHAYAT RAJ AND DRINKING WATER DEPARTMETN NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// // 0 //
342	WP(C)/0030825/2022	LINGARAJ SATPATHY VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
343	WP(C)/0030826/2022	LALIT DASH VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
344	WP(C)/0030827/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
345	WP(C)/0030828/2022	MEENA DEVI KEDIA VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
346	WP(C)/0030829/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
347	WP(C)/0030830/2022	PURNA CHANDRA NAYAK VS THE SECRETARY DEPARTMENT OF SCHOOL AND MASS EDUCATION	SOUGAT DASH VS	// 0 //
348	WP(C)/0030831/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
349	WP(C)/0030832/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// 0 //
350	WP(C)/0030833/2022	TARUN TRADING CO VS THE COMMISSIONER, CT AND GST, ODISHA	ADHIRAJ MOHANTY VS	// 0 //
351	WP(C)/0030834/2022	SUJATA MOHANTA VS ACCOUNTANT GENERAL A AND E, ODISHA	DAYANIDHI MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0030835/2022	MUKUNDALAL CHOWHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
353	WP(C)/0030836/2022	M/S.PRUSTY TREADERS VS THE COMMISSIONER,CT AND GST, ODISHA	ADHIRAJ MOHANTY VS	// 0 //
354	WP(C)/0030837/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTNAİK VS	// 0 //
355	WP(C)/0030838/2022	PRITILATA MAHAPATRA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
356	WP(C)/0030839/2022	SHREE JAGANNATH CONSTRUCTION VS THE COMMISSIONER, CT AND GST, ODISHA	ADHIRAJ MOHANTY VS	// 0 //
357	WP(C)/0030840/2022	DEBARAJ SAMANTARAY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
358	WP(C)/0030841/2022	SUKANTA KUMAR SETH VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
359	WP(C)/0030842/2022	BIBEKANANDA KHILAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	WP(C)/0030843/2022	SATYABHAMA SARANGI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
361	WP(C)/0030844/2022	DEBADUTTA DASH VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
362	WP(C)/0030845/2022	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
363	WP(C)/0030846/2022	MCL CONSTRUCTION PVT. LTD.	ACHYUTANANDA PATTANAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	WP(C)/0030847/2022	STATE OF ODISHA SUBHASHREE SAMAL	DEBADATTA MOHANTY	//
		VS	VS	()
365	WP(C)/0030848/2022	STATE OF ODISHA DHANANJAYA MAJHI	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
366	WP(C)/0030849/2022	STATE OF ODISHA ASALATA ROUT	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
367	WP(C)/0030850/2022	STATE OF ODISHA M/S SUMEET SECURITY SERVICE	CHANDANA MISHRA	//
		VS	VS	()
368	WP(C)/0030851/2022	STATE OF ORISSA SURENDSRA GONDA	DEBASHISH KUMAR PANDA1	//
		VS	VS	()
369	WPCRL/0000152/2022	UNION OF INDIA KAILASH LENKA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	/ /0
370	WPCRL/0000153/2022	STATE OF ODISHA BANK OF BARODA,PARADEEP BRANCH	SIBADUTTA RAMAPRASAD MISHRA	//
		VS	VS	()
371	ABLAPL/0014779/2022	STATE OF ODISHA BISWA MOHAN PANDA @ KALIA	BIDESHI KUMAR GHADEI	//
		VS	VS	MAHANGA /309 /2022
372	ABLAPL/0014780/2022	STATE OF ODISHA SUBHRAKANTA DASH	AMIYA RANJAN SWAIN	//
		VS	VS	TIRTOL /669 /2022
373	ABLAPL/0014781/2022	STATE OF ODISHA SANTOSH KUMAR NAYAK	PRIYA RANJAN SINGH	//
		VS	VS	DHENKANAL SADAR /512 /2021
374	ABLAPL/0014782/2022	STATE OF ODISHA ASHIS KUMAR JENA @ JITU JENA	PURNA CHANDRA MISHRA	//
		VS	VS	JAJPUR SADAR /308 /2022
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014783/2022	STATE OF ODISHA RASHMI RANJAN BEHERA VS	SANGRAM RATH VS	// LAXMISAGAR P.S. /300 /2022 ()
376	ABLAPL/0014784/2022	STATE OF ODISHA GUNIA MALIK @ PRASANTA MALIK VS	MAHES DAS VS	// PATTAMUNDAI /495 /2022 ()
377	ABLAPL/0014785/2022	STATE OF ODISHA SURAJ KUMAR BISWAL VS	RASHMI KANTA ACHARYA VS	// KHETRARAJPUR /171 /2022 ()
378	ABLAPL/0014786/2022	STATE OF ODISHA FAYAZ M.D @ MAHAMAD FAYAZ VS	MANOJ KUMAR MALLICK VS	// JATNI P.S. /364 /2022 ()
379	ABLAPL/0014787/2022	STATE OF ODISHA DEBENDRA KUMAR JOSHI VS	BIJAYA KUMAR RAGADA VS	// GAISILET /242 /2022 ()
380	ABLAPL/0014788/2022	STATE OF ODISHA RAJENDRA KU SAHU VS	A.K.DASH VS	// SAMBALPUR TOWN /215 /1996 ()
381	ABLAPL/0014789/2022	STATE OF ODISHA KANANBALA MOHANTY VS	SURESH KUMAR PANDA VS	// PURIGHAT /254 /2022 ()
382	ABLAPL/0014790/2022	STATE OF ODISHA BIJU NAIK VS	SAROJ KUMAR DASH VS	// DHENKANAL TOWN /608 /2022 ()
383	ABLAPL/0014791/2022	STATE OF ODISHA G.DASARATHI VS	DEBASIS SARANGI VS	// JARADA /335 /2022 ()
384	ABLAPL/0014792/2022	STATE OF ODISHA MUNA SIBBA @ MUNA BAHADUR @ MUNA SAHA VS	S. SUDHANSU KUMAR SUBUDHI VS	// KHARABEL NAGAR P.S. /52 /1994 ()
385	ABLAPL/0014793/2022	STATE OF ODISHA SARAT CHANDRA PANDA VS ENFORCEMENT DIRECTORATE, BBSR	BIBHU PRASAD DAS VS	// BHUBANESWAR VIGILANCE /11 /2017 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014794/2022	MANOJ PATTANAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	JAGATSINGPUR /103 /2013 () //
387	ABLAPL/0014795/2022	LITU MAHALIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	RASOL /180 /2022 () //
388	ABLAPL/0014796/2022	VICKY PRASAD GUPTA @ BICKY GUPTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /273 /2022 () //
389	ABLAPL/0014797/2022	SATYAJIT DAS VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	JAGATPUR /477 /2022 () //
390	ABLAPL/0014798/2022	ARTTA BEHERA @ ARATA BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /305 /2022 () //
391	ABLAPL/0014799/2022	RASHMI RANJAN KAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAKHAPURA /126 /2022 () //
392	ABLAPL/0014800/2022	ARUN KUMAR BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BONAI /189 /2022 () //
393	ABLAPL/0014801/2022	PRATAP BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /482 /2022 () //
394	ABLAPL/0014802/2022	SUSHANTA KUMAR MANDAL VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ERASAMA /357 /2022 () //
395	ABLAPL/0014803/2022	SOMANATH PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CUTTACK SADAR /462 /2022 () //
396	ABLAPL/0014804/2022	SURENDRA JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	JAJPUR SADAR /300 /2022 () //
397	ABLAPL/0014805/2022	PRAVANJAN NAYAK @ LITUA	ANUGRAHA NARAYAN SAMANTARAY	KUJANGA /426 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0014806/2022	STATE OF ODISHA MANORANJAN SAHOO	DEEPAK KU SAHOO	// DERABIS /75 /2022
		VS	VS	()
399	ABLAPL/0014807/2022	STATE OF ODISHA SAMIRA DALEI	ANUGRAHA NARAYAN SAMANTARAY	// DHENKANAL SADAR /536 /2022
		VS	VS	()
400	ABLAPL/0014808/2022	STATE OF ODISHA SOBANI SAHOO	KARTIK CHANDRA TRIPATHY	// DELANGA /317 /2022
		VS	VS	()
401	ABLAPL/0014809/2022	STATE OF ODISHA RAMESH JENA	GAGAN BIHARI SINGH	// TIGIRIA /208 /2022
		VS	VS	()
402	ABLAPL/0014810/2022	STATE OF ODISHA GYANARANJAN DAS	ASHOK KUMAR SAHOO	// PATTAMUNDAI /543 /2022
		VS	VS	()
403	ABLAPL/0014811/2022	STATE OF ODISHA NARAYAN GOUDA	SURYAKANTA DWIBEDI	// BERHAMPUR SADAR /477 /2022
		VS	VS	()
404	ABLAPL/0014812/2022	STATE OF ODISHA CHAKRADHAR HARIPAL	BIJAYA KUMAR RAGADA	// GAISILET /241 /2022
		VS	VS	()
405	ABLAPL/0014813/2022	STATE OF ODISHA SRINIVAS SHANKAR MUTTA @ MUTTA SHANKAR SRINIVAS PATTANAİK	RINIVAS PATTANAİK	// / /0
		VS	VS	()
406	ABLAPL/0014814/2022	STATE OF ODISHA KISHORE CHANDRA DASH	MANOJ BIHARI DAS	// BAUNISUNI /41 /2022
		VS	VS	()
407	ABLAPL/0014815/2022	STATE OF ODISHA JYOTI PRAKASH BIBHAR	SWAYAMJIT ROUT	// RAGHUNATHPALI /314 /2022
		VS	VS	()
408	ABLAPL/0014816/2022	STATE OF ODISHA SUSHANTA KUMAR JENA	BASANTA KUMAR DAS	// GONDIA /250 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014817/2022	STATE OF ODISHA BASUDEB SHAGADIA VS	SAMBEET PATTANAYAK VS	// RAMACHANDI /114 /2022 ()
410	ABLAPL/0014818/2022	STATE OF ODISHA PRAVANJAN NAYAK @ LITUA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /425 /2022 ()
411	ABLAPL/0014819/2022	STATE OF ODISHA HARI GANDA VS	BISWARANJAN DALAI VS	// PAPADAHANDI /134 /2020 ()
412	ABLAPL/0014820/2022	STATE OF ODISHA NITYANANDA PALAI VS	BISWARANJAN DALAI VS	// KUJANGA /428 /2022 ()
413	ABLAPL/0014821/2022	STATE OF ODISHA MUSTAKIM ALLI KHAN @ MASTAKIM ALLI KHAN VS	SYED FAZLE AHMED VS	// KHURDA P.S. /396 /2015 ()
414	ABLAPL/0014822/2022	STATE OF ODISHA ASMUN NISHA @ AISHAMUN NISHA VS	SYED FAZLE AHMED VS	// KHURDA P.S. /396 /2015 ()
415	ABLAPL/0014823/2022	STATE OF ODISHA BIJAY KUMAR NAYAK VS	ABHAYA KUMAR PARIDA VS	// DELANGA /318 /2022 ()
416	ABLAPL/0014824/2022	STATE OF ODISHA DILLIP KUMAR PADHI VS	PRADOSH KUMAR DAS VS	// HINDOL /33 /2014 ()
417	ABLAPL/0014825/2022	STATE OF ODISHA AILAS UTTAM JADHAV @ JADHAO VS	SUBASH CHANDRA ACHARYA VS	// CHOUDWAR /433 /2022 ()
418	ABLAPL/0014826/2022	STATE OF ODISHA AMAR KUMAR MOHANTY VS	RUDRA NARAYAN PARIJA VS	// BANSADA /368 /2022 ()
419	ABLAPL/0014827/2022	STATE OF ODISHA TAPAN ROUT VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /454 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0014828/2022	AZAD MOHAMMED @ BABLU VS STATE OF ODISHA	BISWAJIT NAYAK VS	JATNI P.S. /402 /2022 () //
421	ABLAPL/0014829/2022	ARTATRANA SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /295 /2022 () //
422	ABLAPL/0014830/2022	RATIKANT RAUTRAY @ RATIKANTA GOCHHI @ LIT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLAGARH P.S. /279 /2022 () //
423	ABLAPL/0014831/2022	ANANTA @ SREEANTA SUNA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /195 /2022 () //
424	ABLAPL/0014832/2022	SUNIL LENKA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	KUAKHIA /332 /2022 () //
425	ABLAPL/0014833/2022	BISWANATH MALLICK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	KUAKHIA /332 /2022 () //
426	ABLAPL/0014834/2022	CHAKRADHAR HARIPAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GAISILET /240 /2022 () //
427	ABLAPL/0014835/2022	BABI DEI @ NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KHARABEL NAGAR P.S. /369 /2022 () //
428	ABLAPL/0014836/2022	BIJAY KUMAR RANSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /571 /2022 () //
429	ABLAPL/0014837/2022	SUCHITRA MOHNATY VS STATE OF ODISHA	SIVANANDA SAMAL VS	MAHILA P.S. BUXIBAZAR /124 /2022 () //
430	ABLAPL/0014838/2022	AMIT KUMAR RANSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /571 /2022 () //
431	ABLAPL/0014839/2022	SHYAMSUNDAR JENA	MANAS KUMAR CHAND	BEGUNIA P.S. /295 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :15/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0014840/2022	STATE OF ODISHA NILANCHAL BEHERA	RABI NARAYAN MOHANTY	// NAYAPALLI P.S. /691 /2022
		VS	VS	()
433	ABLAPL/0014841/2022	STATE OF ODISHA RAJU MALLIK	BHAWANI SANKAR PANIGRAHI	// BINJHARPUR /171 /2019
		VS	VS	()
434	ABLAPL/0014842/2022	STATE OF ODISHA CHAITALI MUKHARJEE @ CHAITALI TAPAN MUKHERJEE	PRADIPTA VARMA	// NAYAGARH /195 /2021
		VS	VS	()
435	ABLAPL/0014843/2022	STATE OF ODISHA CHAITALI MUKHARJEE @ DEEPIKA BANERJEE	PRADIPTA VARMA	// PLANTSITE /341 /2021
		VS	VS	()
436	WPC(OAC)/0000803/2003	STATE OF ODISHA SAPNESWAR DAS	RAS BIHARI MOHAPATRA, S.K.BEHERA	// ()
		VS	VS	()
437	CONTC(CP)/0000285/2017	STATE OF ODISHA DHIREN KUMAR BARIK	K.N.DAS	// ()
		VS	VS	()
438	CONTC(CPC)/0000075/2018	ASIT TRIPATHY RANJEETA SAMAL	S.DAS	// ()
		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA		//

ORISSA HIGH COURT

MISC CASES FILED on :15/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	45/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD MOHANTY
2	46/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY
3	47/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY
4	48/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY
5	49/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY
6	50/2022 SAO/3/2016	KARUNAKAR SAHANI-MP	M/S.BHAKTAHARI MOHANTY
7	68/2022 ARBA/52/2018	ODISHA MINING CORPORATION LTD.-MP	M/S.B.P.TRIPATHY
8	109/2022 JCRLA/106/2017	RABINDRA MOHANTY-MP	MR. P. RAMA KRISHNA PATRO, (MR. JAGANNATH KALITA)
9	110/2022 JCRLA/106/2017	RABINDRA MOHANTY-MP	MR. P. RAMA KRISHNA PATRO, (MR. JAGANNATH KALITA)
10	124/2022 ITA/91/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
11	125/2022 ITA/91/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
12	126/2022 ITA/91/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
13	127/2022 ITA/92/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
14	128/2022 ITA/92/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
15	129/2022 ITA/92/2022	M/S F. SERAJUDDIN EXPORTS (P) LTD.,BBSR-MP	SIDHARTHA RAY
16	229/2022 CMAPL/629/2022	MINA NISHA-MP	SATYA NARAYAN MISHRA 4
17	277/2022 MATA/154/2022	SADA NANDA SAHOO-MP	MANOJ KUMAR MOHANTY 2
18	314/2022 RVWPET/103/2022	SAROJ K.KHUNTIA-MP	SANGRAM KESHARI JENAMANI
19	393/2022 RPFAM/221/2017	PAVADA VENKATA SURI APPA RAO-MP	M/S.M.BALAKRISHNA RAO
20	397/2022 CRLMP/2353/2022	RAVI KIRAN MAHAPATRA-MP	PRASANTA KUMAR SAHOO
21	398/2022 CRLMP/2355/2022	KHAGENDRA SETHI-MP	BALARAM NAYAK
22	399/2022 CRLMP/2359/2022	BISWAJIT SWAIN-MP	BISWARANJAN MOHAPATRA
23	400/2022 CRLMP/2362/2022	BALARAM MOHAPATRA-MP	PRANAB RANJAN CHHATOI
24	401/2022 CRLMP/2363/2022	NARAYAN BARIK-MP	PRAVASH CHANDRA JENA
25	402/2022 CRLMP/2363/2022	NARAYAN BARIK-MP	PRAVASH CHANDRA JENA
26	403/2022	NARAYAN BARIK-MP	PRAVASH CHANDRA JENA

27	CRLMP/2363/2022 412/2022 WPC(OA)/1665/2003	LALATENDU KESHARI NAYAK-MP	AJIT RATH
28	492/2022 TRP(C)/442/2022	RASHMITA BISWAL @ DAS-MP	SUDEEP KUMAR SARANGI
29	493/2022 TRP(C)/444/2022	JINUMAYEE SAHOO-MP	SUKANTA KUMAR NAYAK
30	687/2022 FAO/379/2018	STATE OF ORISSA-MP	MAHENDRA KUMAR SAHOO
31	688/2022 FAO/379/2018	STATE OF ORISSA-MP	
32	747/2022 CRLREV/112/2022	ANIRUDDHA PANDA-MP	
33	748/2022 CRLREV/548/2022	ASHOK KUMAR DASH-MP	BISWANATH PATNAIK
34	749/2022 CRLREV/493/2022	MANAS RANJAN NAYAK-MP	SIDDHARTH GOUTAM DAS
35	1175/2022 RSA/307/2022	SUBASH CHANDRA DAS-MP	DINESH KUMAR PATRA
36	1176/2022 RSA/308/2022	DHADESWAR PRADHAN-MP	RANJAN KUMAR ROUT
37	1177/2022 RSA/73/2022	DASARATHA PANDA-MP	PRAFULLA CHANDRA ACHARYA
38	1178/2022 RSA/290/2022	NETAJI@NETAJEE RATH-MP	SAMIR KUMAR MISHRA
39	1197/2022 CMP/21/2020	GOLAK CHANDRA DAS-MP	DAYANANDA MOHAPATRA
40	1198/2022 CMP/1143/2022	ASHOK KUMAR SHARMA-MP	S.S.RAO
41	1199/2022 CMP/1145/2022	SATYANARAYAN TARAI-MP	BIREN SANKAR TRIPATHY
42	1200/2022 CMP/993/2022	ANJANA MOHANTY-MP	
43	1201/2022 CMP/1146/2022	CHHOTRAI MAJHI-MP	SUKANTA KUMAR NAYAK
44	1210/2022 WPC(OAC)/2769/2003	BOUDHARAM GURU-MP	
45	1211/2022 WPC(OAC)/2754/2014	RAMA CHANDRA BEHERA-MP	M/S D. ROUTHAY
46	1212/2022 WPC(OAC)/1453/2019	SANGITA NAYAK-MP	M/S S.K. PADHI, S.K. MISHRA, N.C. ROUT, D.P. PATRA
47	1309/2022 MACA/549/2022	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
48	1310/2022 MACA/620/2022	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
49	1311/2022 MACA/622/2022	PRAMILA SAHOO-MP	SUJATA JENA
50	1312/2022 MACA/622/2022	PRAMILA SAHOO-MP	SUJATA JENA
51	1313/2022 MACA/623/2022	RATIKANTA JENA-MP	ANANGA KUMAR OTTA
52	1314/2022 MACA/432/2022	MINATI PARIDA-MP	BINAYAK PRASAD MOHANTY
53	1315/2022 MACA/349/2022	SRIMAY KUMAR MOHANTY-MP	BINAYAK PRASHAD MOHANTY
54	1316/2022 MACA/939/2016	SIBANARAYAN DAS-MP	M/S.SWARUP KU.PATNAIK
55	1925/2022 CRLA/766/2018	SWADHIN KUMAR SAHU-MP	BIBHUTI BHUSAN PANDA, BHARAT BHUSAN ROUTHAY
56	1926/2022 CRLA/575/2014	BINU KUMAR N.K.-MP	M/S.JAYAKRISHNA MOHAPATRA (MR. A.S.POUL)(MR
57	1927/2022 CRLA/930/2022	JALADHARA SETHI-MP	TAPAN JYOTI PANI

58	1928/2022 CRLA/1020/2022	UDIT SINGH-MP	SOURA CHANDRA MOHAPATRA
59	1929/2022 CRLA/1020/2022	UDIT SINGH-MP	SOURA CHANDRA MOHAPATRA
60	1930/2022 CRLA/1021/2022	BASANT KUMAR SETHI-MP	DEBASNAN DAS
61	1931/2022 CRLA/1021/2022	BASANT KUMAR SETHI-MP	DEBASNAN DAS
62	1932/2022 CRLA/1022/2022	ANITA SINGH-MP	SOURA CHANDRA MOHAPATRA
63	1933/2022 CRLA/1022/2022	ANITA SINGH-MP	SOURA CHANDRA MOHAPATRA
64	1934/2022 CRLA/1022/2022	ANITA SINGH-MP	SOURA CHANDRA MOHAPATRA
65	1935/2022 CRLA/567/2015	BIPIN BIHARI PANDA-MP	M/S.HEMANTA KUMAR MUND
66	1936/2022 CRLA/1024/2022	NAMITA @ BHABANI PARIDA-MP	ABHISHEK DASH
67	1937/2022 CRLA/1024/2022	NAMITA @ BHABANI PARIDA-MP	ABHISHEK DASH
68	1938/2022 CRLA/347/2022	NRUPATI BEHERA-MP	
69	1939/2022 CRLA/1025/2022	ARTA @ ARTATRANA SETHI-MP	BHARAT BHUSAN ROUSTRAY
70	1940/2022 CRLA/1026/2022	NAGESH @ NAGESWAR DAS-MP	BHARAT BHUSAN ROUSTRAY
71	1941/2022 CRLA/1025/2022	ARTA @ ARTATRANA SETHI-MP	BHARAT BHUSAN ROUSTRAY
72	1942/2022 CRLA/1026/2022	NAGESH @ NAGESWAR DAS-MP	BHARAT BHUSAN ROUSTRAY
73	1943/2022 CRLA/1026/2022	NAGESH @ NAGESWAR DAS-MP	BHARAT BHUSAN ROUSTRAY
74	1944/2022 CRLA/236/2021	JYOTI RANJAN PATI-MP	SWADESH KUMAR DAS
75	2032/2022 BLAPL/2805/2022	MANOJ @ SRITAM NAIK-MP	MR.SOUMYA RANJAN DAS
76	2033/2022 BLAPL/10422/2022	SUNDERLAL NAG @ NEPAL-MP	NIHAR RANJAN SAHOO
77	2034/2022 BLAPL/8973/2014	BABY GHADEI-MP	
78	2035/2022 BLAPL/5982/2022	PRASAN KUMAR PATRA-MP	
79	2036/2022 BLAPL/1930/2022	RAHUL DAS-MP	SURAJ MOHANTY
80	2037/2022 BLAPL/5792/2022	ARU @ ARABINDA KHATUA-MP	SOURA CHANDRA MOHAPATRA
81	2038/2022 BLAPL/8093/2022	BABULA @ SURESH MAHAKUD-MP	JULU KHANSAMA
82	2039/2022 BLAPL/4677/2022	SANTOSH BHOI-MP	
83	2040/2022 BLAPL/1443/2022	MANOJ KU PAL @ KALIA-MP	BINI MISHRA
84	2041/2022 BLAPL/4311/2021	SARAT KUMAR DEY-MP	R.N.BISWAL
85	2042/2022 BLAPL/10395/2022	KAMALAKANTA SING @ SINGH-MP	SUSANTA SEKHAR MOHAPATRA
86	2352/2022 ABLAPL/14191/2022	DIPTI RANJAN JENA @ LUCKY-MP	
87	2353/2022 ABLAPL/14114/2022	BADAL @ RAZAK KHAN @ ABDUL RAZZAK-MP	
88	2354/2022 ABLAPL/13677/2022	MAHESWAR MALIK-MP	
89	2355/2022	SWAGATIKA PATTANAIAK-MP	

90	ABLAPL/13085/2022 2356/2022	BASANTA KUMAR MOHAPATRA @ TUBA-MP	
91	ABLAPL/15453/2021 2357/2022	SOUMTRI BARGE-MP	VIJAYA KAR
92	ABLAPL/13236/2017 2358/2022	VIVEKANANDA NAYAK-MP	
93	ABLAPL/10198/2022 2359/2022	KAMAL LOCHAN RANDHARI-MP	
94	ABLAPL/3939/2022 2719/2022	TAPAN KUMAR GHOSH-MP	BHABANI SHANKAR DAS PARIDA
95	CRLMC/3510/2022 2720/2022	BAPUJI BHANJA@DILIP-MP	BALARAM NAYAK
96	CRLMC/3509/2022 2721/2022	SK.IMRAN@SADAM-MP	AMLAN SHAKTI PAUL
97	CRLMC/3512/2022 2722/2022	DEBASIS PATTAYAT@DIPU-MP	PULLIN MARTHA
98	CRLMC/3513/2022 2723/2022	SUBHRAJYOTI MANGARAJ-MP	AMLAN SHAKTI PAUL
99	CRLMC/3514/2022 2724/2022	BANK OF BARODA-MP	SIBADUTTA RAMAPRASAD MISHRA
100	CRLMC/3515/2022 2725/2022	BASUDEV SETHI @ SAGAR-MP	EKTA AGRAWALA
101	CRLMC/3517/2022 2726/2022	BISWAJIT SEN-MP	SMRUTI RANJAN MOHAPATRA
102	CRLMC/3518/2022 2727/2022	AJITSAHU @ AJIT KUMAR SAHU-MP	CHHABI BEHERA
103	CRLMC/3519/2022 2728/2022	MANOJ KUMAR MOHAPATRA @ MANOJ MOHAPATRA-MP	MIRMAL CHANDRA MOHANTY
104	CRLMC/3521/2022 2729/2022	BAIJAYANTI ROUT-MP	AKSHAYA KUMAR SAHOO
105	CRLMC/3522/2022 2730/2022	DHIRAJ KUMASRT SAHOO @ DHANU-MP	RAMAKANTA PRADHAN
106	CRLMC/3523/2022 2731/2022	RAIMANI @ RAIMAT MARANDI-MP	PRAVASH CHANDRA JENA
107	CRLMC/3525/2022 3565/2022	SAROJINI PATTJOSHI-MP	SATYABADI MANTRY
108	WA/1506/2022 3566/2022	SAROJINI PATTJOSHI-MP	SATYABADI MANTRY
109	WA/1506/2022 3567/2022	CHAIRMAN,LIFE INSURANCE CORP OF INDIA,MUMBAI-MP	PRAVASH RANJAN BARIK
110	WA/1510/2022 3568/2022	MANAMOHAN KAHALSINGH-MP	LAXMIKANTA MOHANTY
111	WA/1511/2022 3569/2022	JAYARAM NAYAK-MP	SOMANATH SATAPATHY
112	WA/1512/2022 3570/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
113	WA/1505/2022 3571/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
114	WA/1505/2022 3572/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
115	WA/1505/2022 3573/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
116	WA/1507/2022 3574/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
117	WA/1507/2022 3575/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
118	WA/1508/2022 3576/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
119	WA/1508/2022 3577/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
120	WA/1509/2022 3578/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
	WA/1509/2022		

121	15562/2022 WP(C)/30659/2022	BANAMALI MOHANTY-MP	AUROVINDA MOHANTY
122	15563/2022 WP(C)/30662/2022	JAYANANDA BAG-MP	LAXMI KANTA MOHANTY
123	15564/2022 WP(C)/30663/2022	SUDESTNA NAIK-MP	PRAFULLA KUMAR MOHAPATRA
124	15565/2022 WP(C)/30665/2022	BHUBANESWAR INDUSTRIAL WORKERS UNION, BBSR-MP	HRATIK DASH
125	15566/2022 WP(C)/29840/2022	DR.SOUMYA RANJAN DASH-MP	TIKERAM MEHER
126	15567/2022 WP(C)/30235/2022	ANUPAMA MOHANTY-MP	SOUMYA MISHRA
127	15568/2022 WP(C)/14641/2022	NIRANJAN MUDULI-MP	SOUMYA MISHRA
128	15569/2022 WP(C)/30682/2022	AMRESH BEHERA-MP	PRABODHA CH. NAYAK
129	15570/2022 WP(C)/9885/2022	BASANTA KUMAR SAHOO-MP	
130	15571/2022 WP(C)/21567/2019	DHIREN KUMAR JENA-MP	M/S.R.P.DALAI
131	15572/2022 WP(C)/30668/2022	ASHISH KUMAR ROUT-MP	SONITA BISWAL
132	15573/2022 WP(C)/30691/2022	BIBHUTI BHUSAN BISWAL-MP	BIBEKANANDA BHUYAN
133	15574/2022 WP(C)/30692/2022	BABULI BEHERA-MP	SHIVSANKAR MOHANTY
134	15575/2022 WP(C)/30694/2022	M/S. MAA BIRAJA COLD STORAGE (PARTNERSHIP FIRM)-MP	UMENDRA KUMAR SAMAL
135	15576/2022 WP(C)/6822/2020	SABITA MALLA-MP	M/S.SUBRATA KUMAR MOHANTY
136	15577/2022 WP(C)/30701/2022	BINITA PANI-MP	DAYANANDA MOHAPATRA
137	15578/2022 WP(C)/30710/2022	NIRANJAN SAHOO-MP	CHANDAN SAMANTARAY
138	15579/2022 WP(C)/23401/2022	CHINTAMANI SAHU-MP	PRABHAT KUMAR DASH
139	15580/2022 WP(C)/30726/2022	SUDARSHAN PRADHAN-MP	RAMDAS ACHARY
140	15581/2022 WP(C)/30731/2022	JUGAL KISHORE SAHOO-MP	SIDHARTH SHANKAR PADHY
141	15582/2022 WP(C)/30738/2022	OKILA BANZARA-MP	PABITRA KUMAR NAYAK
142	15583/2022 WP(C)/30740/2022	DISHA PRATYASHA-MP	BASUDEV PUJARI
143	15584/2022 WP(C)/30743/2022	RAGHURAM SAHU-MP	AMIT PRASAD BOSE
144	15585/2022 WP(C)/30750/2022	DEEPAK KUMAR BISOI-MP	NIRANJAN LENKA
145	15586/2022 WP(C)/30753/2022	REGIONAL COLLEGE OF MANAGEMENT, RCMT CAMPUS-MP	SMRADA PRASANNA SARANGI
146	15587/2022 WP(C)/30752/2022	SANGRAM KUMAR PADHAN-MP	BIBHU PRASAD DAS
147	15588/2022 WP(C)/30752/2022	SANGRAM KUMAR PADHAN-MP	BIBHU PRASAD DAS
148	15589/2022 WP(C)/30757/2022	RUDRA PRASAD PRADHAN-MP	BHAGABAN BEHERA
149	15590/2022 WP(C)/12467/2022	MANMATH KUMAR DAS-MP	BAIDHAR SAHOO
150	15591/2022 WP(C)/30757/2022	RUDRA PRASAD PRADHAN-MP	BHAGABAN BEHERA
151	15592/2022 WP(C)/27085/2022	SABITA PRUSTY-MP	BRAJA MOHAN SARANGI
152	15593/2022	SABITRI BEHERA-MP	MANOJ KUMAR MOHANTY

153	WP(C)/30764/2022 15594/2022	HPC LTD.-MP	M/S.NITISH KU.MISHRA
154	WP(C)/11339/2016 15595/2022	GIRISH KUMAR NANDA-MP	UMESH CHANDRA MAHAPATRA
155	WP(C)/30786/2022 15596/2022	SUKANTA KUMAR BEHERA-MP	SUDHANSHU SEKHAR PRATAP
156	WP(C)/38458/2021 15597/2022	FATIM UN NISHA @ FATIMA NISHA-MP	RESHMA BEHERA
157	WP(C)/26511/2022 15598/2022	M/S GLOBAL CONSTRUCTION, JAGATSINGHPUR-MP	ANANTA NARAYAN PATTANAYAK
158	WP(C)/30788/2022 15599/2022	BIKRAM KISHORE NAYAK-MP	GAUTAM MUKHERJI
159	WP(C)/30787/2022 15600/2022	H.SATYANARAYAN-MP	P.V.BALAKRISHNA
160	WP(C)/30789/2022 15601/2022	MAGUNI CHARAN BALASHRAMA PRIMARY SCHOO-MP	LALIT KUMAR MAHARANA
161	WP(C)/30790/2022 15602/2022	RABINARAYAN PANIGRAHI-MP	
162	WP(C)/40173/2021 15603/2022	ASHISH KUMAR BARIK @ ASHISH BARIK-MP	
163	WP(C)/28184/2022 15604/2022	DHIRENDRA MALIK-MP	NARAYAN PRASAD PARIJA
164	WP(C)/30807/2022 15605/2022	DILLIP KUMAR PANDA-MP	
165	WP(C)/28644/2022 15606/2022	SUSHIL KUMAR PANDA-MP	
166	WP(C)/28646/2022 15607/2022	RUDRA PRATAP LENKA-MP	M/S.H.N.MOHAPATRA, A.SAMANTARAY, B.B.PADHI,
167	WP(C)/15141/2019 15608/2022	CHANDRA SEKHAR PADHI @ PAHAD @ PAHADI-MP	AYUSMAN MAHANTA
168	WP(C)/30811/2022 15609/2022	SATYA RANJAN SETHY-MP	RAMAKANTA SARANGI
169	WP(C)/30813/2022 15610/2022	UPENDRA KUMAR JENA-MP	SARAT CHANDRA DASH
170	WP(C)/30818/2022 15611/2022	MAMINA KAR @ KRISHNA KAR-MP	OMKAR DEVDAS
171	WP(C)/30820/2022 15612/2022	KASHINATH HIGHER SECONDARY SCHOOL-MP	DR. JITENDRA KUMAR LENKA
172	WP(C)/30821/2022 15613/2022	ASHALATA NAYAK-MP	RAGHUNATH DAS MOHAPATRA
173	WP(C)/30823/2022 15614/2022	PURNA CHANDRA NAYAK-MP	SOUGAT DASH
174	WP(C)/30830/2022 15615/2022	EDUCATIONAL AGENCY-MP	M/S.PRADEEP KUMAR KHUNTIA
175	WP(C)/16618/2017 15616/2022	MEENA DEVI KEDIA-MP	KALPATARU MISHRA
176	WP(C)/30828/2022 15617/2022	BIBEKANANDA KHILAR-MP	KUNAL KUMAR SWAIN
177	WP(C)/30842/2022 15618/2022	SATYABHAMA SARANGI-MP	SUDEEP KUMAR SARANGI
178	WP(C)/30843/2022 15619/2022	SUBHASHREE SAMAL-MP	DEBADATTA MOHANTY
179	WP(C)/30847/2022 15620/2022	M/S SUMEET SECURITY SERVICE-MP	CHANDANA MISHRA
180	WP(C)/30850/2022 15621/2022	ABHISEK DAS-MP	SAMIR KUMAR MISHRA
181	WP(C)/11131/2022 15622/2022	CENTRE FOR INTEGRATED RURAL AND TRIBAL DEVELOPMENT-MP	OPMIS/MSMRUTI MOHANTY, (MR.P.C.SEN, SR.ADV.)
	WP(C)/30108/2021		